

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/407/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the th 17 January, 2023

Sub: **Commuted leave with station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2023/97/Estt, dtd 03.01.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for 2 days from 10.01.2023 to 11.01.2023**, subject to submission of duly filled in leave application with the leave admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been asked to hand over charge to the Civil Judge cum Asstt. Sessions Judge, Dima Hasao, Haflong and in her absence to the next senior most Judicial officer at the station.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/408-409/A, dated , 17-01-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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